

(e) how many of them were retained in services for several years even after they were found medically unfit in BI; and

(f) what are the reasons for not providing them with alternative job for which they are medically fit while large number of vacancies are available on Southern Railway under CSTE/CON/Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) 845.

(b) 378.

(c) 464.

(d) 12.

(e) 12.

(f) Does not arise.

**Government Medical Store Depot,
Madras**

4595. SHRI THAZHAI M. KARUNANITHI Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government Medical Store Depot, Madras, is covered by the Industrial Disputes Act and Bonus Act;

(b) if so, why no bonus has been awarded to the staff of this Organisation though this is an Industrial establishment and when it will be awarded;

(c) whether it is also a fact that the "productivity linked Bonus" also has not been awarded to them; and

(d) if so, why and when the same will be awarded to them?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) & (b). The Government Medical Store Depot, Madras is covered by the Industrial Disputes Act but it is excluded from the

provisions of the payment of Bonus Act, 1965 by virtue of Section 32(iv) thereof;

(c) & (d). Government Medical Store Depot Workers' Union, Madras has raised a demand for payment of 15 days' wages as production bonus for 1977-78, 1978-79 and 1979-80. The Union has been advised by the Regional Labour Commissioner (Central) Madras to approach the management first and to seek his intervention if no settlement is reached.

**Speed Breakers in South Delhi
Colonies**

4596. SHRI S. M. KRISHNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the planners and builders of the C.P.W.D. failed to provide any speed breakers on the road, linking Rao Tula Ram Marg with the Outer Ring Road, passing through Shantiniketan, South Moti Bagh, Nanakpura and Anand Niketan colonies in the Capital;

(b) whether he is aware that during the peak hours the density of vehicular traffic particularly the school buses is so high that it is hazardous to cross the road and it is a source of constant danger for the children living in these colonies; and

(c) if so, the Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT: (SHRI BUTA SINGH):

(a) to (c). Presumably the Member is referring to the peripheral road connecting Rao Tula Ram Marg with Ring Road. As a matter of policy, speed breakers are not provided on major roads as they restrict the free flow of traffic and cause damage to vehicles. Other precautions such as caution boards etc. are, however, provided at such vulnerable locations. In view of the increased traffic, the